

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer PUNEET KUMAR DUGGAL
2. Service to which officer belongs ICL5
3. Present post held Assistant Director
4. Present pay band pay - Rs. 17,550/- p.m. plus G.P. Rs. 5400/- p.m. & other admissible allowances
5. Office Shastrī Bhawan, New Delhi

Property details: -

6. Description of the property Flat
7. Precise location (full address) E-47, Hill View Garden, Vill. Thada, Khijwasiwas, Bhiwadi, Distt. Alwar, Rajasthan
8. Area of land in case of landed property —
9. Nature of land (state whether residential/ agricultural etc.) —
10. Extent of interest 50% (The flat has been registered in the joint name of myself & my brother, Mr. Armit Duggal)
11. If not in own name, state in whose name and relationship with Govt. servant. Armit Duggal)
12. Date of acquisition 22.10.2010
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) Purchased from Trehan Home Develop Pvt Limited, Block No. 15, Plot No. 1, Spring Field Colony, Sector 31, Paridabad
14. Value of the property (See note below). Price - 16,95,005
Regn. fee - 1,14,280
TOTAL 18,09,285
15. Particulars of sanction of prescribed authority; if any. Taken on record vide letter No. C-29011/09/2007-Vig. dated 28.12.2010
16. Total annual income from the property. - Nil -
17. Any other details

Puneet Duggal (Signature)

Date: 30.01.2012
Place: New Delhi